

SHRI M. RUTHNASWAMY: May I know if the school imparts general education or technical education or commercial education?

SHRI M. C. CHAGLA: General education.

SHRI DAYALDAS KURRE: May I know whether the Central Education Ministry has sent any direction to the State Governments also to start this type of schools for the workers?

SHRI M. C. CHAGLA: I understand there is a very fine college—somebody came to see me the other day—at Jamshedpur. It is called Workers College and the workers go to this college in the evening after working in the Jamshedpur factories. I have been thinking of this, but I want to make a success of this thing in Delhi first. Delhi is the capital of India and we should be a model for the rest of India. If we make a success of this educational experiment in the capital then we can tell the States to follow us.

SENIORITY OF ASSISTANTS

*246. **SHRI V. M. CHORDIA:** Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 562 in the Rajya Sabha on 3rd October, 1964 and state:

(a) whether it is a fact that seniority of all the Assistants, who have put in more than 15 years service, is affected adversely due to the present seniority, Rules/Rotation system and they do not stand any chance of promotion in the near future; and

(b) if so, what action has been taken by Government to revise these Rules?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) The provisions of the Central Secretariat Service Rules, 1962, relating to seniority

of Assistants follow the general principles enunciated in 1959. Where recruitment is made both directly as well as by promotion, the principle of rotation is considered most equitable and fair.

श्री विमलकुमार मन्नालालजी चोरड़िया :

क्या श्रीमान् यह बतलाने की कृपा करेंगे कि जो प्रमोशन की अवधि है उसके परिणाम स्वरूप जो विभागीय कर्मचारी असिस्टेंट पद पर प्रमोशन किये जाते हैं, वे जूनियर हो जाते हैं उन कर्मचारियों की तुलना में जो यू० पी० एस० सी० से डायरेक्ट रिक्लूट होकर आते हैं?

श्री ललित नारायण मिश्र : ऐसा नहीं हो सकता है। पहले डायरेक्ट रिक्लूटमेंट वालों का प्रमोशन होता है उसके बाद डिपार्टमेंट वालों का होता है। फिर डायरेक्ट वालों का होता है और फिर डिपार्टमेंट वालों का प्रमोशन होता है। इस तरह से यह देखा गया है कि यह चीज सन् १९५८ से चलती आ रही है और ठीक चल रही है।

श्री विमलकुमार मन्नालालजी चोरड़िया :

क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि अभी जो असिस्टेंट पद पर काम कर रहे हैं उन्हें इस पद पर काम करते हुए काफी अर्सा हो गया है, परन्तु उन्हें इस पद पर कनफर्म नहीं किया जाता है। इसका नतीजा यह होता है कि जो लोग वर्षों से इस पद पर काम करते आ रहे हैं वे डायरेक्ट रिक्लूट वालों की तुलना में जूनियर हो जाते हैं। इस एनोमली को दूर करने के लिए सरकार कोई कार्यवाही करेगी?

श्री ललित नारायण मिश्र : जब तक डायरेक्ट रिक्लूटमेंट चलता रहेगा यह एनोमली चलती रहेगी। इस समस्या का समाधान केवल एक ही तरह से हो सकता है कि हम डायरेक्ट रिक्लूटमेंट बन्द कर दें और रोटेसन से तरक्की दें। लेकिन हमने पांच, साढ़

सालों का फिगर्स को देखा तो मालूम हुआ कि साल में ३० जगह खाली होती है और इस तरह से ज्यादा से ज्यादा १५ आदमियों की तरबकी हो सकती है, जबकि १४३० आदमी हैं। अतः इस तरह से इस समस्या का समाधान नहीं हो सकता है।

شہری پھارے لال کرپا ددطالبہ

میں مانہ مذہبی جی سے یہ جاننا چاہوں گا کہ کیا یہ بات صحیح ہے کہ تقریباً سبھی منسٹریز کے اسٹاف کونسلوں نے کورنٹ کی توجہ اس بات کی طرف دلائی ہے کہ سہلہرتی کے بارے میں جو رولز ہیں انہیں بدلا جانا چاہئے کہیں کہ اسسٹنٹوں کی ایک بہت بڑی تعداد اس چھڑ سے سuffer (suffer) کر رہی ہے۔

†[श्री प्यारे लाल कुरील 'तालिब':

मैं मान्य मंत्री जी से यह जानना चाहूंगा कि क्या यह बात सही है कि तकरीबन सभी मिनिस्ट्रीज के स्टाफ कार्जमिलों ने गवर्नमेंट की तरफ इस बात की तरफ दिलाई है कि सिनियोरिटी के बारे में जो रूल हैं उन्हें बदला जाना चाहिए, क्योंकि असिस्टेंटों की एक बहुत बड़ी तादाद इस चीज से सuffer (suffer) कर रही है ?)

श्री ललित नारायण मिश्र : हमने यह देखा है और हम समझते हैं कि अभी जो चीज चल रही है उसको बदलना मुश्किल है।

SHRI D. THENGARI: Is it a fact that the Central Secretariat Service (Reorganisation and Reinforcement) Scheme was a non-statutory document and that it cannot override or supersede the Ministerial Services (Recruitment, Promotion and Seniority) Rules which governed the service conditions of those appointed before 1st October 1962?

†[] Hindi transliteration.

SHRI L. N. MISHRA: This question relates to the system of rotation and I am not aware of this particular Rule mentioned by the hon. Member.

SHRI BHUPESH GUPTA: When many of these people joined several years ago they were covered by different rules which have been mentioned now. When the rules were changed, were they given any option to choose under which rule they would function and is it not a fact that as a result of this particular rule a large number of people have lost their seniority and they are being handicapped in the matter of promotions and so on and why in this case the rules should not be so modified to remove this anomaly so as not to prejudice the case of those people who have been in service for ten or twelve years and yet do not enjoy the seniority to which they are entitled?

SHRI L. N. MISHRA: I do not think as a result of any rules, people have lost their seniority. This system of rotation was evolved in 1958 and as a result of that people have not lost their seniority. It is only for purpose of future promotion this system of rotation is being followed.

*247. [The questioner (Shri B. N. Bhargava) was absent. For answer, vide col. 1475 infra.]

*248. [The questioners (Sarvashri Sitaram Jaipuria, Niren Ghosh and M. Basavapunniah) were absent. For answer, vide cols. 1475-76 infra.]

*249. [Transferred to the 30th November, 1964.]

†GANDHIJI'S CENTENARY

*37. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have formulated any programme for the celebrations of Gandhiji's centenary in 1969; and

†Transferred from the 17th November, 1964.